

Prl. District and Sessions Judge
SRI. G S SANGRESHI
PRL. DISTRICT & SESSIONS JUDGE
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	R.A. 373/2017 (ARGUMENTS) IA/1/2017		Giriyamma Vs Siddagangaiah	Venkatesh G
2	IDact of S10(1)(C) 1/2018 (APPEARANCE OF PARTY)		Chethan Vs The Chief Executive Engineer (Electricity)	a
3	IDact of S10 25/2018 (ARGUMENTS)		Doddaiah Vs Divisional Controller, K.S.R.T.C	A
4	M.A. 10/2019 (ARGUMENTS) IA/1/2019		Sri Ranganath Vs The Commissioner , Tumakuru Mahanagar Palike	M.N.Madhusudhan K.R.M.
5	R.A. 176/2019 (ARGUMENTS) IA/1/2019		Mallesha Vs Nanjappa	Mallikarjunaiah M
6	R.A. 198/2019 (ARGUMENTS)		T.Srinivasa Vs T.Venkataram	Krishnamurthy M TRR
7	R.A. 235/2019 (ARGUMENTS) IA/1/2019		Veerabhadraiah Vs Doddanarasappa	Krishnaiah C KSS
ISSUE CAUSE NOTICE				
8	Civil Misc. 294/2020 (NOTICE)		K.S.Raveeshaiah Vs S.Shivanandaiah	T.S.Manjuladevi
STEPS BY				
9	Civil Misc. 661/2019 (NOTICE) IA/1/2019		Krishnamurthy Vs Sumangala	Dhananjaya.N.R

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	SC 27/2019 (ACCUSED STATEMENT u/s 313 CrPC)		Huliyurdurga Police station Vs Lokesh N.T.	Public Prosecutor
2	SC 38/2019 (ACCUSED STATEMENT u/s 313 CrPC)		Kunigal Police station Vs Chamanna alias Chama	Public Prosecutor B.S.J.
3	SPL.C 149/2020 (APPEARANCE OF ACCUSED)		Excise Inspector , Tiptur Vs Duppatti Mallaiah	P.P.
4	CRL.R.P. 66/2020 (ARGUMENTS) IA/1/2020		Venkatesh Vs Sira Police Station	A.Vasantha Kumar
ARGUMENTS BEFORE CHARGE				
5	SC 1/2020 (FRAMING OF CHARGE OR PLEA)		Amruthur Police Station Vs Sanjaya	Public Prosecutor
ORDERS ON BAIL u/s 438				
6	CrI.Misc. 1169/2020 (BAIL)		Loksha K. Vs Pattanayakanahalli Police station	G.Nagaraj
ORDERS ON BAIL u/s 439				
7	CrI.Misc. 1148/2020 (BAIL)		Chandraiah Vs Huliyur Police station	N.Basavaraj
WARRANT TO ACCUSED				
8	SC 69/2020 (APPEARANCE OF ACCUSED)		Koratagere police station Vs Ramakrishna	Public Prosecutor
9	SPL.C 78/2020 (APPEARANCE OF ACCUSED)		Mines and Geology Department Tumkur Vs Ramakrishna	Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SPL.C 457/2019 (HBC)		Tavarekere Police station Vs Pandurangappa	Public Prosecutor
2	SPL.C 317/2017 (EVIDENCE)		Pattanayakanahalli Police station Vs Arunachalam Alias Koli	Public Prosecutor
3	SPL.C 318/2017 (EVIDENCE)		Pattanayakanahalli Police station Vs Suresh	Public Prosecutor
4	SC 121/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Amruthur Police Station Vs Manjunatha @ Lokesha	Public Prosecutor
5	SC 35/2019 (EVIDENCE)		Gubbi Police station Vs Raju Reddy Alias Raju Siddartha	Public Prosecutor
6	CrI.Misc. 728/2019 (ARGUMENTS)		Suo-Moto-by-Court(P N Halli Police) Vs Madanayaka	Public Prosecutor
7	CRL.A 41/2020 (ARGUMENTS) IA/1/2020		Gopalakrishna H.V. Vs Women Police Station	Hanumantharayappa
8	CrI.Misc. 1161/2020 (ORDERS)		Mulla Ameer Amja Vs Kunigal Police station	Manjunatha G
OBJECTIONS				
9	CrI.Misc. 1178/2020 (BAIL)		Jayalakshamma Vs Tumkur Town Police Station	Chokkareddy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Com.O.S 17/2020 (SETTLEMENT)		Kaveri Grameena Bank Vs Nagaraju	M C Prabhu
2	R.A. 166/2011 (ARGUMENTS)		ERANNA Vs SRIGANGAPPA	
3	O.S. 4/2018 (EVIDENCE) IA/1/2018		G.N.Usha Devi Vs R.Prasanakumar	S.Shankar
4	Civil Misc. 39/2020 (petition amendment)		Special Land Acquisition officer Vs S.Pathappa	Henjarappa.H
5	Civil Misc. 40/2020 (petition amendment)		Special Land Acquisition officer Vs S.Pathappa	Henjarappa.H
6	Civil Misc. 71/2020 (NOTICE)		Special Land Acquisition officer Vs Muthyalappa	Henjarappa.H
7	Civil Misc. 72/2020 (STEPS)		Special Land Acquisition officer Vs Haresandrappa	Henjarappa.H
8	Civil Misc. 73/2020 (STEPS)		Special Land Acquisition officer Vs Haresandrappa	Henjarappa.H
9	Civil Misc. 74/2020 (STEPS)		Special Land Acquisition officer Vs Haresandrappa	Henjarappa.H
10	Civil Misc. 75/2020 (STEPS)		Special Land Acquisition officer Vs Muddappa	Henjarappa.H
11	Civil Misc. 76/2020 (NOTICE)		Special Land Acquisition officer Vs Govindappa	Henjarappa.H
12	Civil Misc. 77/2020 (NOTICE)		Special Land Acquisition officer Vs Duggamma	Henjarappa.H
13	Civil Misc. 78/2020 (NOTICE)		Special Land Acquisition officer Vs Beerappa	Henjarappa.H
14	Com.O.S 7/2020 (STEPS)		Canara Bank Vs Swathi S.	Mohamed Afroze Ahamed
15	Com.O.S 10/2020 (STEPS)		Canara Bank Vs Latha T.N.	Mohamed Afroze Ahamed

Cases listed below are adjourned due to Covid 19

Prl. District and Sessions Judge
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	L.A.C. 9/2017 (FOR ENQUIRY)	06-01-2021	K.B. Krishna Vs Special Land Acquisition officer, Tumkur- Rayadurga Railway, Tumkur	
17	L.A.C. 23/2018 (EVIDENCE)	11-01-2021 (11.00 AM to 02.00PM)	Peddakka Vs Special Land Acquisition officer, Tumkur- Rayadyurga Railway, Tumkur	
18	L.A.C. 31/2018 (EVIDENCE)	11-01-2021 (11.00 AM to 02.00PM)	G. Venkatesh Vs Special Land Acquisition officer, Tumkur- Rayadurga Railway Project, Tumkur	
19	L.A.C. 84/2018 (HEARING)	11-01-2021 (11.00 AM to 02.00PM)	The Assistant Commissioner and a The Land Acquisition Officer Vs G.K. Bagooraiah	
20	L.A.C. 75/2019 (FOR OBJECTION)	12-01-2021 (11.00 AM to 02.00PM)	Chikkathimmaiah Vs Special Land Acquisition officer	Shekhar T.
21	L.A.C. 119/2018 (EVIDENCE)	15-01-2021 (11.00 AM to 02.00PM)	Srilakshmi N. Vs The Special Land Acquisition Officer	Sannalingaiah
22	L.A.C. 120/2018 (EVIDENCE)	15-01-2021 (11.00 AM to 02.00PM)	Revanna Vs The Special Land Acquisition Officer	Sannalingaiah
23	L.A.C. 121/2018 (EVIDENCE)	15-01-2021 (11.00 AM to 02.00PM)	Siddagangamma Vs The Special Land Acquisition Officer	Sannalingaiah
24	L.A.C. 122/2018 (EVIDENCE)	15-01-2021 (11.00 AM to 02.00PM)	Shivalingaiah Vs The Special Land Acquisition Officer	Sannalingaiah
25	L.A.C. 123/2018 (EVIDENCE)	15-01-2021 (11.00 AM to 02.00PM)	Shankaraiah Vs The Special Land Acquisition Officer	Sannalingaiah
26	L.A.C. 124/2018 (FOR OBJECTION)	15-01-2021 (11.00 AM to 02.00PM)	Mruthyanjaya Vs The Special Land Acquisition Officer	Sannalingaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	L.A.C. 78/2019 (FOR OBJECTION)	15-01-2021 (11.00 AM to 02.00PM)	Saroja Vs Special Land Acquisition officer	Sannalingaiah
28	L.A.C. 79/2019 (FOR OBJECTION)	15-01-2021 (11.00 AM to 02.00PM)	K.R. Puttarangayya Vs Special Land Acquisition officer	Sannalingaiah
29	L.A.C. 98/2019 (EVIDENCE)	15-01-2021 (11.00 AM to 02.00PM)	Hanumakka Vs Special Land Acquisition officer	Sannalingaiah
30	L.A.C. 8/2019 (EVIDENCE)	16-01-2021	R.Manjula Vs Special Land Acquisition officer	Rajanna T.
31	L.A.C. 14/2019 (EVIDENCE)	16-01-2021	Chandrappa Vs Special Land Acquisition officer	Jayarangaiah P.R.
32	L.A.C. 15/2019 (EVIDENCE)	16-01-2021	Siddalingmma Vs Special Land Acquisition officer	Jayarangaiah P.R.
33	L.A.C. 16/2019 (EVIDENCE)	16-01-2021	Chandraiah Vs Special Land Acquisition officer	Jayarangaiah P.R.
34	L.A.C. 99/2019 (EVIDENCE)	18-01-2021 (11.00 AM to 02.00PM)	M.C.Jayashankar Vs Special Land Acquisition officer	Giriraju H S
35	L.A.C. 100/2019 (EVIDENCE)	18-01-2021 (11.00 AM to 02.00PM)	M.C.Lokesha Vs Special Land Acquisition officer	Giriraju H S
36	Civil Misc. 181/2020 (NOTICE)	20-01-2021	Special Land Acquisition officer Vs D.H.Gangappa	Henjarappa.H
37	Civil Misc. 182/2020 (NOTICE)	20-01-2021	Special Land Acquisition officer Vs Sanjeevappa	Henjarappa.H
38	Civil Misc. 183/2020 (NOTICE)	20-01-2021	Special Land Acquisition officer Vs Hanumakka	Henjarappa.H
39	Civil Misc. 184/2020 (NOTICE)	20-01-2021	Special Land Acquisition officer Vs Bengaluru Narasimhappa	Henjarappa.H
40	Civil Misc. 185/2020 (NOTICE)	20-01-2021	Special Land Acquisition officer Vs Mallappa	Henjarappa.H
41	EX 173/2016 (HEARING)	29-01-2021	Ranganna Vs Ranganathappa	C.S.Kumaraswamy

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Sri. Deshpande Govindaraj Shankar(Incharge)
II ADDL. DISTRICT & SESSIONS JUDGE
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 86/2016 (HEARING)		Tumkur Town Police Vs Ghouse Peer Alias Syed Burahan	Public Prosecutor
2	CRL.A 50/2018 (ARGUMENTS) IA/1/2018		Gangadhraiah Vs Sreenivasamurthy	Vishnu prasad K V
3	CRL.A 70/2018 (ARGUMENTS)		Shivagangappa Vs Gubbi Police station	M.Mallikarjunaiah
4	CRL.A 6/2019 (ARGUMENTS)		C.V.Manjunatha Vs Chelur Police Station	B.N.Puttanarasareddy
5	SC 65/2019 (ARGUMENTS)		Kallambella Police station Vs Rajanna	Public Prosecutor
6	CrI.Misc. 1146/2020 (ORDERS)		Sathish.K Vs State by Kyathasandra Police	C.N.Hanumantharaju

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	M.V.C. 360/2019 (Respondent evidence)		Manjamma Vs Naveenkumar K.S.	B.S. Doreswamy
2	M.V.C. 1167/2019 (written statement of R2)		Muniyappa Vs Girisha Nayaka.N	Narayana.L
3	R.A. 25/2020 (ARGUMENTS)		Jayamma Vs Rangaswamaiah	G.S.Narayan
4	R.A. 194/2020 (HEARING)		Rudradevaru Vs Paramashivaiah	Mallikarjunaiah M
5	Com.O.S 12/2020 (EVIDENCE)		Canara Bank Vs Ranganatha B.	Mohamed Afroze Ahamed
6	Com.O.S 14/2020 (STEPS)		Canara Bank Vs Hanumantha Raju	Jagadeeshappa
7	Com.O.S 50/2020 (EVIDENCE)		State Bank Of India Vs M/S A.S Wood Planing and Works.,	Shams
Cases listed below are adjourned due to Covid 19				
8	Civil Misc. 356/2017 (FOR OBJECTION)	30-01-2021 (02.45 PM to 05.45PM)	V.P. Parasappa Vs Kudgi Transmission Ltd (KTL), Bangalore	Rajanna T
9	Civil Misc. 357/2017 (FOR OBJECTION)	30-01-2021 (02.45 PM to 05.45PM)	J. Anandappa alias Anand Vs Kudgi Transmission Ltd (KTL), Bangalore	Rajanna T
10	Civil Misc. 358/2017 (FOR OBJECTION)	30-01-2021 (02.45 PM to 05.45PM)	G. Hanumanthappa Vs Kudgi Transmission Ltd (KTL), Bangalore	Rajanna T
11	Civil Misc. 359/2017 (FOR OBJECTION)	30-01-2021 (02.45 PM to 05.45PM)	J. Shivakumar Vs Kudgi Transmission Ltd (KTL), Bangalore	Rajanna T
12	Civil Misc. 360/2017 (FOR OBJECTION)	30-01-2021 (02.45 PM to 05.45PM)	G. Gunnaiah Vs Kudgi Transmission Ltd (KTL), Bangalore	Rajanna T

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	EX 566/2018 (STEPS)	26-02-2021	M/S Shriram City Union Finance Co.Ltd Vs Manikanta	Gowrishankar Beerasandra Gangadharaiah
14	EX 575/2018 (STEPS)	26-02-2021	M/S Shriram City Union Finance Co.Ltd Vs Biliyappa	Gowrishankar Beerasandra Gangadharaiah
15	EX 613/2018 (STEPS)	26-02-2021	Shriram City Union Finance Ltd Vs Venkataiah	Gowrishankar Beerasandra Gangadharaiah
16	EX 659/2018 (STEPS)	26-02-2021	Shriram City Union Finance Ltd Vs Manjunatha	S.B.Muttalli
17	EX 340/2019 (Await Report)	02-03-2021 (02.45 PM to 05.45PM)	K.N.Renuka Alias Renukaprasad Vs H.S.Sreedhar	T.H.Kumar
18	EX 371/2019 (NOTICE)	02-03-2021 (02.45 PM to 05.45PM)	Geetha.B.C Vs Rangadhamaiah	Hidayath Pasha.T.S M.C.Chandraiah
19	EX 392/2019 (STEPS)	02-03-2021 (02.45 PM to 05.45PM)	Honnamma Vs Mohammed Younus Rafeeq	Ramachandraiah L M
20	EX 372/2019 (NOTICE)	02-03-2021	Somashekhar Vs Rangadhamaiah	Hidayath Pasha.T.S M.C.CHANDRAIAH
21	EX 817/2018 (FOR OBJECTION)	06-03-2021 (02.45 PM to 05.45PM)	Varalakshmi Vs Rajamma	Kariyanna GH
22	EX 818/2018 (FOR OBJECTION)	06-03-2021 (02.45 PM to 05.45PM)	Pushpa Vs Rajamma	Kariyanna GH
23	EX 822/2018 (FOR OBJECTION)	06-03-2021 (02.45 PM to 05.45PM)	Ashwini Vs Rajamma	Kariyanna GH
24	EX 823/2018 (FOR OBJECTION)	06-03-2021 (02.45 PM to 05.45PM)	Thimmakka Vs Rajamma	Kariyanna GH
25	EX 824/2018 (FOR OBJECTION)	06-03-2021 (02.45 PM to 05.45PM)	T.P.Gunashekhar Vs Rajamma	Kariyanna GH
26	EX 825/2018 (FOR OBJECTION)	06-03-2021 (02.45 PM to 05.45PM)	Madhu.G.K Vs Rajamma	Kariyanna GH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	EX 68/2019 (NOTICE)	06-03-2021 (02.45 PM to 05.45PM)	Eranna Vs Manjunatha.T.P	Doreswamy B S
28	EX 148/2019 (NOTICE)	06-03-2021 (02.45 PM to 05.45PM)	M/S Shriram Transport Finance Co.Ltd Vs Veerappadevarru	Lokesh T H
29	EX 234/2019 (NOTICE)	06-03-2021 (02.45 PM to 05.45PM)	M/S Shriram Transport Finance Co.Ltd Vs Sabeebabhanu.S	Ganesh Prasad.K
30	EX 308/2019 (NOTICE)	06-03-2021 (02.45 PM to 05.45PM)	M/S Indus Ind Bank Ltd., Vs Lokesh.B.M	Jagadeesh.M
31	EX 311/2019 (STEPS)	06-03-2021 (02.45 PM to 05.45PM)	M/S Indus Ind Bank Ltd., Vs Fairoz Pasha	Jagadeesh.M
32	EX 821/2018 (FOR OBJECTION)	06-03-2021	Geetha M. Vs Rajamma	Kariyanna GH
33	Civil Misc. 405/2019 (FOR ENQUIRY)	06-03-2021	Siddaramaiah Vs The Manager, Powergrid Corporation of India Ltd.,	Girish
34	Civil Misc. 406/2019 (FOR ENQUIRY)	06-03-2021	Aminabi Vs The Manager, Powergrid Corporation of India Ltd.,	Girish
35	Civil Misc. 407/2019 (FOR ENQUIRY)	06-03-2021	Narasiyappa Vs The Manager, Powergrid Corporation of India Ltd.,	Girish
36	Civil Misc. 408/2019 (STEPS)	06-03-2021	Kumbaiah Vs The Manager, Powergrid Corporation of India Ltd.,	Girish

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 63/2019 (HBC)		Kora Police station Vs Gangaraju V.	Public Prosecutor
2	SPL.C 23/2014 (EVIDENCE)		Dandinashivara Police Vs Mahadevaiah	
3	SPL.C 25/2014 (EVIDENCE)		State by Dandinashivara Police Vs L.P.Umadevi @ Uma	Public Prosecutor
4	SPL.C 209/2015 (ARGUMENTS)		Huliyur Police Vs Basavaraju B A	Public Prosecutor
5	SPL.C 283/2015 (APPEARANCE OF ACCUSED)		New Extension Police Vs Steepan Parnandis @ Gunda @ Gunda	Public Prosecutor
6	SPL.C 205/2016 (ACCUSED STATEMENT u/s 313 CrPC)		Kunigal Police Vs Rangswamy	Public Prosecutor
7	SPL.C 380/2016 (ARGUMENTS)		Tiptur Town Police Vs Shivakumar	Public Prosecutor
8	SPL.C 256/2017 (EVIDENCE)		Kora Police Vs Mahalingaiah	
9	SPL.C 548/2017 (HEARING)		Koratagere police station Vs Zabiullkhan Alias zabi	Public Prosecutor
10	SPL.C 203/2018 (EVIDENCE)		Tiptur Town Police Station Vs Roshan	Public Prosecutor
11	CrI.Misc. 1156/2020 (ORDERS)		M.Sunil Kumar @ Sunil @ Naku Bashe @ Naku Vs Amruthur Police Station	Ramesh H.N.
12	CrI.Misc. 1167/2020 (await notice)		M.S.Shivaraju Vs Turuvekere Police Station	S.N.Shivakumaraswamy
13	CrI.Misc. 1174/2020 (FOR OBJECTION)		Mangalamma Vs Hebbur Police station	Chikkonahally Krishnappa
14	CrI.Misc. 1179/2020 (FOR OBJECTION)		Rekha Vs Kyathasandra Police, Tumkur city	Shashidhara G

CHARGE

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	SPL.C 137/2015 (FRAMING OF CHARGE OR PLEA)		Hebbur Police Vs Raja	Public Prosecutor
16	SPL.C 162/2018 (FRAMING OF CHARGE OR PLEA)		Women Police Station Vs Sujay Bhargav	Public Prosecutor
SS TO WITNESSES				
17	SPL.C 50/2015 (EVIDENCE)		Honnavalli Police Vs Swamy @ Soma@ Somashekara H J	
18	SPL.C 100/2016 (EVIDENCE)		Gubbi Police Vs Ravishankar	Public Prosecutor
19	SPL.C 381/2016 (EVIDENCE)		Honnavalli Police Vs Veerabhadrappe	Public Prosecutor
20	SPL.C 264/2017 (EVIDENCE)		Huliyurdurga Police station Vs Raju Alias Basava Alias Basavaraju	Public Prosecutor
Cases listed below are adjourned due to Covid 19				
21	SPL.C 41/2020 (APPEARANCE OF ACCUSED)	18-02-2021	Dandinashivara Police station Vs Ravikumar.S.K.	Public Prosecutor
22	SPL.C 342/2020 (SUMMONS)	18-02-2021	Dandinashivara Police station Vs Boregowda	P.P.
23	SPL.C 361/2020 (SUMMONS)	18-02-2021	Chikkanayakahalli Police station Vs Ganganna	P.P.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.V.C. 821/2018 (SETTLEMENT)		Amal Chakraborty Vs Thimmarayappa	Srinivasamurthy N.H.
2	Civil Misc. 84/2015 (EVIDENCE) IA/1/2015		Smt. Prameela Vs The Assistant Commissioner, and Competent Authority Gail India Ltd.	S.R.Ramakrishnaiah
3	R.A. 324/2016 (ARGUMENTS)		Sudhamadevi Vs Manjukumar alias Manjunatha	Yogish T R
4	M.V.C. 150/2018 (ARGUMENTS)		Prakash S.C. Vs Omkar T.N.	Venkatesh K C
5	M.V.C. 823/2018 (ARGUMENTS)		Rihana Riyaz Sheik Vs Allabhaksha	Srinivasamurthy N.H.
6	M.V.C. 964/2018 (ARGUMENTS)		Halima Vs Allabaksh T.A.	Kumar T.H.
7	R.A. 89/2019 (ARGUMENTS) IA/1/2019		Narasimhamurthy Vs Tholasamma	H.V.Ranganatha Reddy
8	R.A. 122/2019 (ARGUMENTS) IA/1/2019		B.Uma Vs S.D.Brahamachar	Hanumantha Reddy G.K.R.
9	R.A. 260/2019 (ARGUMENTS)		Nagarathnamma Vs Siddappa	Yogeesh B S
10	R.A. 48/2020 (ARGUMENTS)		Smt. Chikkanarasamma Vs Smt. Shivalingamma	H S R
11	R.A. 66/2020 (ARGUMENTS)		Srinivasa Setty.T.S Vs Nataraj	Rajanna K C
12	R.A. 67/2020 (ARGUMENTS)		Sannamma Vs Chikkamma	Govindaraju T
13	R.A. 97/2020 (ARGUMENTS)		Nagaraju.D Vs Narasappa	Narasaraju.H.G
Cases listed below are adjourned due to Covid 19				
14	R.A. 19/2015 (ARGUMENTS) IA/1/2015	21-12-2020	Krishnoji Rao Vs Venkoba Rao	R.Nagesh Rao Gaikwad

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15	M.V.C. 1273/2018 (FOR ENQUIRY)	28-12-2020	MaheshKumar @ Mahesh Vs Shankar	H.V.Mallikarjunaiah
16	M.V.C. 1352/2018 (EVIDENCE)	28-12-2020	N.Thippeswamy Vs M.N.Eswaraguptha	Roopa Nagaraj
17	M.V.C. 213/2018 (EVIDENCE)	29-12-2020	Fouzia Banu Vs Siddaraju M	Naveen Kumar
18	M.V.C. 421/2018 (EVIDENCE)	29-12-2020	Salman Pasha Vs Riyaz K	Mahesh T P
19	M.V.C. 28/2018 (Respondent evidence)	30-12-2020	Lucas Raj Vs Rameshraje urs K.M.	Bendre Kumar T
20	M.V.C. 29/2018 (Respondent evidence)	30-12-2020	Smt. Maria Grace L.L. Vs Rameshraje Urs K.M.	Bendre Kumar T
21	M.V.C. 100/2018 (EVIDENCE)	30-12-2020	Sikandhar Pasha Vs Yogeeth B Ganatra	Kumaraswamy C S
22	M.V.C. 194/2018 (FOR OBJECTION)	11-01-2021	Venkataramaiah T.H. Vs Dhananjaya gowda C.M.	S.N.Jagadeesh
23	R.A. 41/2019 (STEPS)	11-01-2021	Manchegowda Vs Jagadeesha.M.N	Ramakrishnaiah S R
24	R.A. 50/2019 (await notice)	11-01-2021	Nagaraja Vs Thimmaiah T.N.	B.C.Shivakumar
25	Civil Misc. 509/2019 (hear on I.A)	11-01-2021	Special Land Acquisition officer and Competent Authority., Vs Sakamma	Angadi
26	R.A. 34/2020 (STEPS)	11-01-2021	Krishnoji Rao Vs K.Nanjaiah	R.Nagesh Rao Gaikwad
27	R.A. 154/2020 (NOTICE)	11-01-2021	Jalajakshi Vs T.D.Kumar	Rajanna K C
28	R.A. 251/2020 (NOTICE) IA/1/2020	11-01-2021	Shaik Humayun Vs Mohammed Noorulla	Mohamed Abdulla
29	EX 784/2018 (FOR OBJECTION)	10-03-2021	John Deere Financial India Pvt.Ltd. Vs H.B.shivakuamr	Anand H Mural

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	EX 225/2019 (STEPS)	10-03-2021	M/S Shriram City Union Finance Co.Ltd Vs Chandrashekharaiiah	B.G.Gowrishankar
31	EX 226/2019 (STEPS)	10-03-2021	M/S Shriram City Union Finance Co.Ltd Vs Devaraju	B.G.Gowrishankar
32	EX 483/2019 (STEPS)	10-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Nagaraju	Lokesh T H

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 50/2020 (HBC)		Kyathsandra Police station Vs Narasimharaju @ N Raju @ Temper Raju	Public Prosecutor
2	SC 73/2020 (HBC)		Sira Police Station Vs Suresha	Public Prosecutor
3	SC 133/2018 (EVIDENCE)		Gubbi Police station Vs Sanmathi P.S. alias Sanni	Public Prosecutor
4	SC 32/2019 (EVIDENCE)		Amruthur Police Station Vs Sadiq (Split up)	Public Prosecutor
5	SC 44/2019 (EVIDENCE)		Kunigal Police Station Vs Prakash Kumar	Public Prosecutor
6	CRL.A 68/2019 (JUDGEMENT)		K.G.Rangaswamy Vs G.Alkuraiah	Manjunath T H
7	CRL.A 7/2020 (ARGUMENTS) IA/1/2020		Hanumanthrayappa Vs R.Basavaraju	Ramesh
8	CRL.A 52/2020 (FIRST HEARING) IA/1/2020		D.V.Siddalingaradhya Vs Chelur Police Station	Nagaraj G
ARGUMENTS ON PROSECUTION SIDE				
9	SC 59/2018 (ARGUMENTS)		Chelur Police Station Vs Nagaraju	PUBLIC Prosecutor

**Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 14-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.V.C. 285/2011 (EVIDENCE)		Jayamma Vs Subburayappa	
2	R.A. 181/2016 (ARGUMENTS)		Smt. Jayalakshamma Vs Pandurangaiah	R.Nagesh Rao Gaikwad
3	R.A. 362/2016 (ARGUMENTS)		N. Shivakumar Vs Smt. Huchamma	Nagabhushana S N
4	R.A. 26/2017 (ARGUMENTS)		M/s M.S. Chandraiah Shetty and brothers, Makams Backery, Tumkur Vs G.M. Siddaramanna Charitable Trust, Tumkur	Rajanna K C
5	R.A. 244/2017 (ARGUMENTS)		G. Madiyappa Vs Gangahanumakka	K.C.RAJANNA
6	R.A. 8/2018 (ARGUMENTS)		Rathamma Vs Rangaswamaiah	Raghu V.L.
7	R.A. 258/2018 (JUDGEMENT)		Pathegowda Vs Lakshamma	Thimmaiah M.
8	R.A. 290/2018 (STEPS)		Anjinappa Vs Chikkamma	Rajanna K C M.E.N.
9	M.V.C. 1091/2018 (ARGUMENTS)		Venkatesha @ Venkateshappa Vs Sridhara K.H.	Kumaraswamy M.N.
10	R.A. 326/2018 (STEPS)		Chikkamma Vs Siddappa	Nijalingappa M.E.
11	R.A. 62/2019 (ARGUMENTS) IA/1/2019		Hanumanthaiah Vs Thimmanna alias Thimmaiah	V.R.Venkateshappa
Cases listed below are adjourned due to Covid 19				
12	Civil Misc. 107/2018 (EVIDENCE)	27-01-2021	Smt. Rajamma Vs The Superintendent Engineer, Karnataka Power Transmission Corporation Ltd (KPTCL), Tumkur	K. Ranganathaiah

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	Civil Misc. 108/2018 (EVIDENCE)	27-01-2021	Ramakrishnaiah Vs The Superintendent Engineer, Karnataka Power Transmission Corporation Ltd (KPTCL), Tumkur	K. Ranganathaiah
14	Civil Misc. 109/2018 (EVIDENCE)	27-01-2021	Chandrappa Vs The Superintendent Engineer, Karnataka Power Transmission Corporation Ltd (KPTCL), Tumkur	K. Ranganathaiah
15	Civil Misc. 117/2018 (APPEARANCE OF PARTY)	27-01-2021	Eshwaraiah Vs Deputy General Manager, M/s Power Frid Corporation of India Ltd, Vasanthanarasapura, Tumkur	Himantharaju
16	Civil Misc. 141/2018 (APPEARANCE OF PARTY)	27-01-2021	Kambanna Vs KUDIGI Transmission Limited, No. 38, Cubbon road, Bangalore.	K. Ranganathaiah
17	Civil Misc. 255/2018 (FOR ENQUIRY)	27-01-2021	Mahalingappa S alias Mahalingaiah Vs KUDGI Transmission Limited (KTL)	Rajanna T
18	Civil Misc. 256/2018 (FOR OBJECTION)	27-01-2021	Chithanna Vs KUDGI Transmission Limited (KTL)	Rajanna T
19	Civil Misc. 342/2018 (EVIDENCE)	27-01-2021	H.Shivanna Vs KUDGI Transmission Limited (KTL)	Rajanna T
20	Civil Misc. 343/2018 (EVIDENCE)	27-01-2021	Susheelamma Vs KUDGI Transmission Limited	Rajanna T
21	Civil Misc. 345/2018 (EVIDENCE)	27-01-2021	V.C.Linganna Vs KUDGI Transmission Limited (KTL)	Rajanna T
22	Civil Misc. 346/2018 (FOR ENQUIRY)	27-01-2021	V.C.Pathalingaiah Vs KUDGI Transmission Limited (KTL)	Rajanna T

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
23	Civil Misc. 347/2018 (EVIDENCE)	27-01-2021	P.Parasuramaiah Vs KUDGI Transmission Limited (KTL)	Rajanna T
24	Civil Misc. 481/2018 (FOR ENQUIRY)	27-01-2021	V.G.Pradeep Kumar Vs KUDIGI Transmission Limited	Rajanna T
25	Civil Misc. 482/2018 (FOR ENQUIRY)	27-01-2021	Jaganathaiah Vs KUDIGI Transmission Limited (KTL)	Rajanna T
26	Civil Misc. 483/2018 (FOR ENQUIRY)	27-01-2021	Bhuthanna Dead by his LRs. B.Gunnaiah Vs KUDIGI Transmission Limited (KTL)	Rajanna T
27	Civil Misc. 12/2017 (APPEARANCE OF PARTY)	29-01-2021	Krishnappa Vs Kudgi Transmission Ltd No. 38, Cubbon Road. Bangalore	T. Rajanna
28	Civil Misc. 13/2017 (APPEARANCE OF PARTY)	29-01-2021	Boralingaiah Vs Kudgi Transmission Ltd No. 38, Cubbon Road. Bangalore	T. Rajanna
29	Civil Misc. 14/2017 (APPEARANCE OF PARTY)	29-01-2021	T.S. Mahadevaiah Vs Kudgi Transmission Ltd No. 38, Cubbon Road. Bangalore	T. Rajanna
30	Civil Misc. 15/2017 (APPEARANCE OF PARTY)	29-01-2021	Shivakumar Vs Kudgi Transmission Ltd No. 38, Cubbon Road. Bangalore	T. Rajanna
31	Civil Misc. 16/2017 (APPEARANCE OF PARTY)	29-01-2021	Smt. Sujatha Vs Kudgi Transmission Ltd., No. 38, Cubbon Road, Bangalore	T. Rajanna
32	Civil Misc. 24/2017 (APPEARANCE OF PARTY)	29-01-2021	Channegowda alias Channappa Vs The Superintendent Engineer KPTCL, Tumkur	K.S. Prabhu
33	Civil Misc. 30/2017 (APPEARANCE OF PARTY)	29-01-2021	C.Rangaiah Vs Kudagi Transmission Limited	T.Rajanna
34	Civil Misc. 31/2017 (APPEARANCE OF PARTY)	29-01-2021	Veena Kumari Vs Kudagi Transmission Limited	T.Rajanna

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	Civil Misc. 32/2017 (APPEARANCE OF PARTY)	29-01-2021	Shankarappa Vs Kudagi Transmission Limited	T.Rajanna
36	Civil Misc. 33/2017 (APPEARANCE OF PARTY)	29-01-2021	Siddagangamma Vs Kudagi Transmission Limited	T.Rajanna
37	Civil Misc. 34/2017 (APPEARANCE OF PARTY)	29-01-2021	Shivalingaiah Vs Kudagi Transmission Limited	T.Rajanna
38	Civil Misc. 39/2017 (APPEARANCE OF PARTY)	29-01-2021	Chikkanna Vs Kudagi Transmission Ltd. Bengaluru	T.Rajanna
39	Civil Misc. 50/2017 (APPEARANCE OF PARTY)	29-01-2021	Shreyas Valmiki N Vs Kudgi Transmission Ltd., Bangalore	P.R.Jayarangaiah
40	Civil Misc. 55/2017 (APPEARANCE OF PARTY)	29-01-2021	Eraiah Vs M/s Power Grid Corporation, Bangalore	T.S. Dayanand Kumar
41	Civil Misc. 56/2017 (APPEARANCE OF PARTY)	29-01-2021	Eraiah Vs M/s Power Grid Corporation Ltd, Bangalore	T.S. Dayanand Kumar
42	Civil Misc. 200/2017 (EVIDENCE)	29-01-2021	Ramaiah Vs Executive Engineer (Elecl) Bruhath Kamagari Division, Tumkur	P.R.Jayarangaiah
43	Civil Misc. 201/2017 (EVIDENCE)	29-01-2021	B.T. Govindaraju Vs Executive Engineer (Elecl) Bruhath Kamagari Division, Tumkur	P.R.Jayarangaiah
44	Civil Misc. 202/2017 (EVIDENCE)	29-01-2021	Thimmaiah B.N. Vs Executive Engineer (Elecl) Bruhath Kamagari Division, Tumkur	P.R.Jayarangaiah
45	Civil Misc. 203/2017 (EVIDENCE)	29-01-2021	Sannarangaiah Vs Executive Engineer (Elecl) Bruhath Kamagari Division, Tumkur	P.R.Jayarangaiah

Prl. District and Sessions Judge

Sri. N. Krishnaiah

**Addl. District and Sessions Judge-FTSC-I, Tumakuru (Spl. Court for Trial of cases under
POCSO Act)**

Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SPL.C 379/2018 (NBW)		Thirumani Police station Vs Balakrishna Alias Balu	PUBLIC Prosecutor
2	SPL.C 104/2020 (NBW)		Tavarekere Police station Vs Harisha	P.P.
3	SPL.C 443/2019 (HBC)		Arasikere Police Station Vs Deeksith	Public Prosecutor
4	SPL.C 258/2017 (ACCUSED STATEMENT u/s 313 CrPC)		Gubbi Police Vs Abhishek	
5	SPL.C 111/2018 (EVIDENCE)		Kolala Police station Vs Devarajaiah S	Public Prosecutor
6	SPL.C 165/2018 (EVIDENCE)		Dandinashivara Police station Vs Manjunatha M H	
7	SPL.C 145/2019 (EVIDENCE)		Honnavalli Police station Vs Pramoda	Public Prosecutor
8	SPL.C 395/2019 (EVIDENCE)		Medigeshi Police station Vs Nagendra C R	Public Prosecutor
9	SPL.C 46/2020 (EVIDENCE)		Women Police Station Vs Lenish Jemes @ Lenin	Public Prosecutor
10	SPL.C 132/2020 (HEARING)		Koratagere Police Station Vs Basavaraju	P.P.
11	CrI.Misc. 1064/2020 (ARGUMENTS)		Nagaraju Vs Pattanayakanahalli Police station	Lakshmikanth K.
12	CrI.Misc. 1147/2020 (ORDERS)		Ranganathaswamy Vs Kunigal Police station	Mahesh P
13	CrI.Misc. 1168/2020 (ORDERS)		Ningaraju Vs Dandinashivara Police station	Mahesh P
14	CrI.Misc. 1182/2020 (NOTICE)		Puttaraju Vs Kallambella Police station	C. Renukesh

Prl. District and Sessions Judge

Sri. N. Krishnaiah

**Addl. District and Sessions Judge-FTSC-I, Tumakuru (Spl. Court for Trial of cases under
POCSO Act)**

Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	Crl.Misc. 1190/2020 (FOR OBJECTION)		Lenish James @ Lenin Vs Women Police Station	Jayashankar B S

Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	SPL.C 344/2011 (ACCUSED STATEMENT u/s 313 CrPC)		KARNATAKA LOKAYUKTHA POLICE TUMKUR Vs T.R.KRISHNAMURTHY	L N Miskin
2	SPL.C 61/2014 (EVIDENCE)		State by Lokayuktha Police, Tumkur. Vs Aravinda Mangani	Public Prosecutor S N Nagabhushan
3	SPL.C 196/2016 (EVIDENCE)		Lokayuktha Police Vs R H Basappa Alias Basavaraju	Public Prosecutor
4	SPL.C 379/2017 (ACCUSED STATEMENT u/s 313 CrPC)		Lokayuktha Police station Vs M S Jayaramaiah	Public Prosecutor
5	SPL.C 331/2019 (EVIDENCE)		Anti corruption Bureau Police station Vs Vijayalakshmi H M	Public Prosecutor R Jagannath
6	CrI.Misc. 1154/2020 (HEARING)		Krishnamurthy Vs Lokayuktha Police station	T.Govindaraja

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	M.V.C. 956/2018 (Respondent evidence)		Kumbaiah Vs Bajaj Aianze Genera Insurance Co.,Ltd.,	N.H.Honnappa Sudheendra Kumar M
2	EX 209/2019 (STEPS)		M/S Shriram City Union Finance Co.Ltd Vs Mohammed Zakriya Khan	B.G.Gowrishankar
3	EX 210/2019 (STEPS)		M/S Shriram City Union Finance Co.Ltd Vs Krishnamurthy	B.G.Gowrishankar
4	EX 211/2019 (NOTICE)		M/S Shriram City Union Finance Co.Ltd Vs Mohammed Rafeeq	B.G.Gowrishankar
5	EX 212/2019 (STEPS)		M/S Shriram City Union Finance Co.Ltd Vs Dileep Kumar	B.G.Gowrishankar
6	EX 213/2019 (NOTICE)		M/S Shriram City Union Finance Co.Ltd Vs Basavaraju	.G.Gowrishankar
7	EX 214/2019 (STEPS)		M/S Shriram City Union Finance Co.Ltd Vs Naveen	B.G.Gowrishankar
8	M.V.C. 858/2019 (EVIDENCE)		Rehana Banu Vs Shivakumar.R	Srinivasa Murthy N H Pavan Kumar
9	EX 355/2019 (STEPS)		M/S Shriram City Union Finance Co.Ltd Vs Shreedhar	Gowrishankar Beerasandra Gangadharaiah
10	EX 360/2019 (STEPS)		M/S Shriram City Union Finance Co.Ltd Vs Suresh	Gowrishankar Beerasandra Gangadharaiah
11	EX 383/2019 (STEPS)		Karnataka State Industrial and Infrastructure Development Corporation Limited Vs M/s Eshwar Offset Printers	Harishbabu M S
12	M.V.C. 1156/2019 (EVIDENCE)		Mohammed Sharuk Vs Shivakumar.R.	Srinivasa Murthy N H Pawankumar S

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	EX 466/2019 (STEPS)		M/S Shriram Transport Finance Co.Ltd Vs Revanna.K	Sannamarappa.J.B
14	EX 467/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Zabiulla Khan	Sannamarappa.J.B
15	EX 468/2019 (STEPS)		M/S Shriram Transport Finance Co.Ltd Vs Girish.H.A	Sannamarappa.J.B
16	EX 469/2019 (STEPS)		M/S Shriram Transport Finance Co.Ltd Vs N.Dasthagir	Sannamarappa.J.B
17	EX 470/2019 (STEPS)		M/S Shriram Transport Finance Co.Ltd Vs S.Sathish	Sannamarappa.J.B
18	EX 481/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Mahadeva.K.N	Lokesh T H
19	R.A. 223/2020 (ARGUMENTS)		G.S.Mallesappa Vs G.S.Somashekar	Halappa G B
20	Civil Misc. 304/2020 (ORDERS)		Dayakirana Adoption Center Vs NIL	Menakshi N
11.00 AM to 02.00PM				
21	R.A. 26/2015 (ARGUMENTS)		H.G Sadashiva Vs H.G Shivalingamurthy	D.N.Shankar Rao
22	R.A. 104/2017 (await notice) IA/1/2017		Anasuya Vs Renuka alias Renuka Rudrappa	Hanumantharayappa
23	R.A. 170/2019 (STEPS) IA/1/2019		H.N.Nagarathnamma Vs Mallamma	S SHANKAR R Jagannath
24	R.A. 272/2019 (ARGUMENTS) IA/1/2019		Huchamma Vs Siddalingaiah	Mohamed Akbar N
25	R.A. 277/2019 (NOTICE)		Chikkanna Vs Kamamma	Basaaraju R
26	R.A. 35/2020 (ARGUMENTS)		Lingappa Vs Special Land Acquisition officer	Shivanna D A N Gangarangaiah

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	R.A. 38/2020 (NOTICE)		Lakshamma Vs Chikkahanumakka	T N Gururaj
28	R.A. 39/2020 (JUDGEMENT)		Ganganna Vs Rajkumar	Gundanna D Rajanna K C
29	R.A. 40/2020 (JUDGEMENT)		Ganganna Vs T.S.Parameshwarappa	Gundanna D K C Rajanna
30	R.A. 62/2020 (ARGUMENTS)		T.P.Rajanna Vs Gangaramaiah	Narayanaswamy T N DP Kirankumar
31	R.A. 73/2020 (HEARING) IA/1/2020 IA/2/2020		Gangamma dead by LRs Vs Special Land Acquisition officer	Chandrashekaraiah.N.M
32	R.A. 84/2020 (STEPS)		K.S.Vishal Kumar Vs K.R.Yashoda	Bhasmangi Rudraiah H S
33	R.A. 94/2020 (JUDGEMENT)		Sanjeevamma Vs Lakshminarasappa Dead by LRs. 1.a.Lakshamma	Ramesh
34	R.A. 134/2020 (ARGUMENTS)		Hanumakka Vs Yanjari Siddaiah	Doddashanaiah R V

Cases listed below are adjourned due to Covid 19

35	M.V.C. 1337/2019 (written statement of R2)	04-01-2021	Manjula.C Vs Sree Auto Vishwanth	H.C.Kumaraswamy
36	EX 529/2019 (NOTICE)	04-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Lakshmikantha.N.V	Sannamarappa.J.B
37	EX 530/2019 (NOTICE)	04-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Abdul Wajid	Sannamarappa.J.B
38	EX 531/2019 (NOTICE)	04-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Moin Pasha	Sannamarappa.J.B
39	EX 533/2019 (NOTICE)	04-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Siraj Khan	Sannamarappa.J.B

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	EX 534/2019 (NOTICE)	04-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Babu	Sannamarappa.J.B
41	EX 535/2019 (STEPS)	04-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Ramesh	Sannamarappa.J.B
42	EX 536/2019 (NOTICE)	04-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Obalesh.C.R	Sannamarappa.J.B
43	EX 537/2019 (NOTICE)	04-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Rajanna.P	Sannamarappa.J.B
44	EX 538/2019 (STEPS)	04-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Nasir Ahamed.B	Sannamarappa.J.B
45	EX 547/2019 (NOTICE)	04-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Manjunatha.T	Lokesh T H
46	EX 548/2019 (NOTICE)	04-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Manjunatha.h	Lokesh T H
47	EX 549/2019 (NOTICE)	04-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Hanumantharayappa	Lokesh T H
48	EX 550/2019 (NOTICE)	04-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Bheemasenrao.H.S	Lokesh T H
49	EX 551/2019 (NOTICE)	04-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Vinoda.T.S	Lokesh T H
